

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-14/2020)

Mr. Jose Remedios Rodrigues Petitioner.

Vs
Presiding Officer Respondents.

Shri A. Naik, Advocate for the Petitioner.
Shri G. Malik, Advocate for the respondent no.2.
Shri N. Vaze, Advocate for the respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th September 2020.

P.C.

The petitioner's counsel informs me that the second respondent has sent email to the mediator expressing her disinclination to participate in the mediation. Therefore, I see no purpose in insisting that the parties should settle the matter. Therefore, with a note of thanks to the mediator, the Court discharges him.

2. Post the matter on 15.9.2020 for petitioner's rejoinder.
3. Interim protection granted earlier stands extended by two weeks.

DAMA SESHADRI NAIDU, J.

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